

**No. A-12011/5/2012-Adm.I**  
Government of India/Bharat Sarkar  
Ministry of Corporate Affairs/Korporate Karya Mantralaya


5<sup>th</sup> Floor, 'A' Wing, Shastri Bhawan  
New Delhi – 110001.

Dated: 21<sup>st</sup> December, 2012

**OFFICE ORDER**

The period of engagement of services of Shri S.C. Puri, PS (Retd.) as consultant for rendering stenographic assistance in the Ministry of Corporate Affairs is hereby extended for a further period of one year w.e.f. 21.12.2012 to 20.12.2013 at a consolidated remuneration of Rs. 21,000/- (Rs. Twenty One Thousand only) per mensem.

2. Other terms and conditions for the engagement of services mentioned above will be same as stipulated in the Ministry's Order of even No. dated 20<sup>th</sup> June, 2012.
3. This issues with the concurrence of JS & FA conveyed under Diary No. 291/MCA/12 dated 17.12.2012 and the approval of Secretary, Corporate Affairs.

  
(Kshitish Kumar)

**Under Secretary to the Government of India**

1. Pay & Accounts Officer, MCA, New Delhi
2. Cash Section (2Copies)
3. JS & FA, Ministry of Corporate Affairs
4. Shri S.C. Puri, PS (Retd.)
5. e-Governance cell for uploading it on MCA website under the category 'Miscellaneous' of employee's corner
6. Guard File